

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 277 of 2019 & IA No. 430 OF 2019

Dated: 16th October, 2019

In the matter of:

Tata Power Trading Co Ltd

.... Appellant(s)

Versus

Haryana Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **04.12.2019**.

Court Master

NR